

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Tr. Petition (Civil) No. 78 of 2019

Anand Kumar GuptaPetitioner

Vrs.

Nisha Kumari Opposite Party

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CORAM: HON'BLE MR. JUSTICE APARESH KUMAR SINGH

For the Petitioner : Mr. Jay Shankar Tiwary, Advocate

For the O.P. :

04 /26.06.2020 Learned counsel Mr. Jay Shankar Tiwary appears for the petitioner through Video Conferencing. He seeks permission to withdraw this petition as maintenance amount is being regularly paid.

In view of the prayer made, the matter is dismissed as withdrawn.

(Aparesh Kumar Singh, J.)